

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1586
TO BE ANSWERED ON 27th NOVEMBER, 2019

STEPS FOR PROMOTING EXPORTS

1586. SHRI UNMESH BHAIYYASAHEB PATIL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has any scheme to assist the States in promotion of exports, especially agricultural products and if so, the details thereof;
- (b) the details of total funds allocated to various States for export promotion, sector and State -wise during each of the last three years and the current year along with the steps taken by the Government to engage the States in export promotion;
- (c) the measures taken by the Government to improve the agricultural products and logistic constraints to achieve the export target of the country;
- (d) whether the Government has also made provisions for tax rebate for promotion of exports and if so, the details thereof; and
- (e) the value of rebate provided during each of the last three years along with the role of the said rebate in increasing the exports and the monitoring system in place to ensure proper utilization of the said rebate?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

(a), (b) and (c) There are several schemes for promoting agricultural exports from the States, which includes assistance provided under the Agriculture and Processed Foods Export Promotion Scheme by the Agricultural & Processed Food Products Export Development Authority (APEDA), for:

- Infrastructure Development
- Quality Development
- Market Promotion
- Development of Organic Products

The Government also has a Transport and Marketing Assistance for Specified Agriculture Products Scheme for providing assistance to mitigate the freight disadvantage for the export of agricultural products.

Department of Commerce also has a scheme titled Trade Infrastructure for Export Scheme (TIES), which is aimed at supplementing the states' efforts at bridging gaps in export infrastructure. It provides assistance for creating export specific infrastructure like quality and certification labs, common user facilities etc.

As regards steps taken to engage the States in export promotion, Government of India ensures a regular dialogue with the State Governments on measures for promoting exports and for creating a conducive environment to boost exports from the states.

The State Governments have been requested to nominate a Senior Officer as the Export Commissioner who can coordinate all export efforts, required from the different agencies of the State Government.

Department of Commerce has also launched an Agriculture Export Policy in 2018, which seeks to harness the export potential of Indian agriculture by addressing various policy, regulatory and infrastructural gaps faced by the sector.

(d) & (e) Exports of goods are zero rated under the GST related provisions. Under the Duty Drawback Scheme, the Government provides for the neutralization of incidence of Customs and Central Excise duties/CGST suffered on inputs used in the manufacture of export goods. The amount of Duty Drawback given in the last three years is as follows:

Financial Year	Amount (in Rs. Crore)
2016-17	30,932.92
2017-18	24,223.83
2018-19	16,905.28
